

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 122 OF 2018

IN THE MATTER OF

S.K. Bigstar Foods Ltd. & Ors

...Appellants

Vs

TM-Food Processing Ltd. & Ors.

.... Respondents

Mr. Gaurav Chaudhary, Advocate for Respondent No. 23- 26, Mr. Goutham Shivshankar & Mr. Shantanu Singh, Adv for Respondents No. 1- 9.

With

COMPANY APPEAL (AT) NO. 163 OF 2018

IN THE MATTER OF

K. Trinadha Reddy & Ors.

...Appellants

Vs

TM-Food Processing Ltd. & Ors.

.... Respondents

Ms. Zeba Tarannum Khan, Advocate for the Appellant.

Mr. Gaurav Chaudhary, Advocate for Respondent No. 23- 26, Mr. Goutham Shivshankar & Mr. Shantanu Singh, Advocates for Respondent No.1 to 9.

With

COMPANY APPEAL (AT) NO. 210 OF 2018

IN THE MATTER OF

Rayudu Nagabhushan & Ors.

...Appellants

Vs

S.K. Bigstar Foods Ltd. & Ors.

.... Respondents

Mr. John Mathew, Advocate for the Appellants.

Mr. Goutham Shivshankar & Mr. Shantanu Singh, Advocates for the Respondents.

With

COMPANY APPEAL (AT) NO. 211 OF 2018

IN THE MATTER OF

Kaja Gajendra Rao & Ors.

...Appellants

Vs

S.K. Bigstar Foods Ltd. & Ors.

.... Respondents

Mr. John Mathew, Advocate for the Appellants.

Mr. Goutham Shivshankar & Mr. Shantanu Singh, Advocates for the Respondents.

ORDER

11.02.2020: Learned Counsel for the Appellant has concluded his arguments in Company Appeal (AT)No. 210 of 2018 and 211 of 2018. Learned Counsel for appellant in Company Appeal(AT) No. 163 of 2018 prays for an adjournment. Prayer allowed.

Let the matter be fixed ' for hearing' on **28th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

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